

16

open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

...

original Application No. 353 of 1997

this the 12th day of December 2002.

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN.

1. Harish Chand, Store Issuer, under Chief Signal & Telecommunication Engineer (Cons.) N.E.R., Gorakhpur.
2. Ramendra Bahadur Singh, Store Issuer, under ASTE (Cons) N.E. Railway, Lucknow.
3. Ramesh Pratap Singh, Store Issuer under D.S.T.E. (C), N.E. Railway, Varanasi.

Applicants.

By Advocate : Sri R.K. Verma.

Versus.

1. Union of India through the General Manager, N.E. Railway, Gorakhpur.
2. The General Manager (P)/Chief personnel officer, N.E.R., Gorakhpur.
3. The Chief Administrative Officer (Cons.), N.E. Railway, Gorakhpur.

Respondents.

By Advocate : Sri A.V. Srivastava.

ORDER (ORAL)

By this O.A. filed under Section 19 of the A.T. Act, 1985, the applicants have prayed for a direction to the respondents to regularise their services in Class III w.e.f. 1.4.92 the date on which they completed five years service in Class III posts as directed by the Hon'ble Supreme Court, with all consequential benefits.

2. The case of the applicants is that they are working as casual labourers in Group 'C' category for more than five years and, therefore, they are entitled to be regularised.



(17)

3. Sri A.V. Srivastava, learned counsel for the respondents has placed before me a copy of the order dated 31.12.97 by which the applicant no.1 namely Harish Chand has been allowed to continue on Group 'C' post on adhoc basis with the stipulation that he will be allowed to continue until he is regularised in Group 'C' post. It is stated that similar orders have been passed in respect of the applicant nos. 2 & 3 also. The applicants were earlier regularised on the post of Group 'D' w.e.f. 31.12.1997. Copy of the order shall be kept on record.

4. In the facts and circumstances of the case, ^{as} the applicants have been granted the relief, this O.A. has been rendered as infructuous. The O.A. is accordingly dismissed as infructuous. No costs.


VICE-CHAIRMAN.

GIRISH/-